

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/_ _/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the July, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/171/21 Dtd. 19.07.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 22.07.2021, has been granted. The Counsellor, Family Court No.II, Kamrup(M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/ 3044/A, dated 20-07-2021

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rousan